

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 190 OF 2019**

**Dated : 2<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**....Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Tanya Sareen  
Ms. Anushree Bardhan

Counsel for the Respondent (s): Mr. Pratik Dhar, Sr. Adv.  
Mr C.K. Rai  
Mr. Praveen Sehrawal for R-1

**ORDER**

Vakalatnama and objections to main appeal shall be filed within six weeks' time i.e. on or before 14.08.2019 with advance copy to other side. Thereafter, rejoinder to main appeal shall be filed within two weeks' time i.e. on or before 29.08.2019 with advance copy to other side

List the matter on **03.09.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**